## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

20/441/ND/2018

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Goyal Vegolls Ltd. Vs. ROC Jaipur

SECTION OF THE COMPANIES ACT: 441 {148}

S.NO. NAME DESIGNATION

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s)

: None

For the Respondent (s) : None

## **ORDER**

Reply from ROC Jaipur has been received.

Renotify all these cases on 24th January, 2018.

(R. Varadharajan)

-S-Ut

Member (J)

(Ina Malhotra)

- S-d1

Member (J)